

GOVERNMENT OF INDIA  
MINISTRY OF DEFENCE  
DEPARTMENT OF DEFENCE  
**LOK SABHA**

**UNSTARRED QUESTION NO.1415**  
TO BE ANSWERED ON THE 4<sup>TH</sup> MARCH, 2016

**NHAI & PWD PROJECTS**

1415. SHRI RAJENDRA AGRAWAL:

Will the Minister of DEFENCE j{k k ea=h  
be pleased to state:

- (a) whether Border Road Organisation (BRO) has handed over some stretches of highways for strengthening / rehabilitation to National Highways Authority of India (NHAI) and State PWDs;
- (b) if so, the details thereof;
- (c) whether any deadline has been provided by National Highways Authority of India (NHAI) and State Public Works Department (PWDs) for completion of handed over projects in time bound manner; and
- (d) if so, the details thereof and if not, the reasons therefor?

**A N S W E R**

MINISTER OF DEFENCE

(SHRI MANOHAR PARRIKAR)

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**(a) & (b):** Yes, Madam. In order to focus on Northern border as per the operational requirement of Army, Border Roads Organisation (BRO) has handed over stretches of different roads of length measuring 252.96 km to National Highways Authority of India (NHAI) and length measuring 1541.97 km to State Public Works Department (PWD). The State wise details are given below:

Sl. No.	State	Length (in km)
<b><u>NHAI:</u></b>		
(i)	Jammu and Kashmir	252.96
<b><u>State PWD:</u></b>		
(i)	Jammu and Kashmir	279
(ii)	Himachal Pradesh	31
(iii)	Uttarakhand	367.97
(iv)	Arunachal Pradesh	79.78
(v)	Assam	319.88
(vi)	Tripura	446.34
(vii)	Manipur	18

**(c) & (d):** BRO has handed over the road stretches after completion / foreclosure of ongoing works. Further development, if any, on these road stretches would be decided by NHAI and State PWDs.

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